

PATNA HIGH COURT, PATNA

NOTICE

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Uploading of Questions alongwith Model Answer of Assistant (Departmental) Examination - 2020

The Computer Based Examination for selection/ appointment to the post of Assistant through limited competitive examination in terms of Rule 7 (4) (ii) of Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997, as amended up-to-date was conducted on 18th January, 2020 in single shift at iON Digital Zone, Patliputra Industrial Area, Patna.

The Questions alongwith Model Answers are now available alongwith this notice. If any candidate, who appeared at the examination, has grievance in respect of the correctness of any answer, he/ she may file objection from 22.04.2020 to 28.04.2020 (05:00 P.M.) by enclosing proof/ evidence in support of answer so challenged.

The candidate may file objection before "**Registrar (Establishment)I/c, Patna High Court, Patna-800028**" by mentioning his/ her Name, Emp. Code and Registration Number. Representations/ objections received after 05:00 P.M. on 28.04.2020 shall not be entertained in any circumstances.

Dated:- 21.04.2020


Registrar (Establishment) I/c

Questions and Model Answers of the Examination Held on 18th January, 2020 – Departmental Examination for the post of Assistant

S.No.	Question text	Option 1	Option 2	Option 3	Option 4	Correct Option
1	One byte consists of	Four bits	One bit	Ten bits	Eight bits	4
2	ENIAC was	Electronic computer	An engine	A memory device	calculator	1
3	First computer made available for commercial use was	AANIAC	ENIAC	UNIVAC	EDSAC	3
4	A 32-bit word computer can access _____ bytes at a time	4	8	16	32	1
5	Read Only Memory storage device :	Floppy disk	Hard disk	CD-ROM	Flash drive	3
6	_____ connects two computer to a telephone line?	Processor	Modem	USB drive	Multiplexer	2
7	Junk e-mail is also called _____	Spam	Spoof	Sniffer script	Spool	1
8	A megabyte is actually equal to _____ Kilobytes?	100	1000	1024	1028	3
9	Windows 7, was having _____ Indian language fonts.	14	26	37	49	4
10	A groupware is a	Hardware	Software	Network	Firmware	2
11	What is window explorer?	A Browser	A PC	A web browser	A file manager	4
12	Who is the Founder of FACEBOOK?	Tim Berners lee	Jimmy	Julian	Mark Zuckerberg	4
13	A DVD is an example of	Hard disk	Optical disk	Output device	Solid state storage device	2
14	Most commonly used operating system is	Mac OS	Windows	Unix	Linux	2
15	Language which provides basic building blocks for web pages?	HTML	C Language	Java	Javascript	1
16	A repair for a known bug (software) usually available at no charge on the internet is called	Patch	Version	Tutorial	FAQs	1
17	If a file has a '.bak' extension, it refers usually to	Backup file	Audio file	Temporary file	Deleted file	1
18	What kind of file has an extension 'mpg'?	Word document file	Spreadsheet document	Movie file	Image file	3
19	Sundar Pichai is associated with	Facebook	Windows	Twitter	google	4
20	A word in a web page that, when clicked opens another document is called?	Anchor	Hyperlink	Preference	URL	2
21	Byte, bit, nibble are	Sizes of linear units	Sizes of date units	Sizes of memory units	Sizes of internet units	2
22	LED stands for	Light emitting display	Limited express diode	Light emitting diode	Liquid evolved display	3
23	Which of the following is not correctly matched	3rd generation computers – Integrated circuits	4th generation computers – Micro processors	5th generation computers – Artificial intelligence	2nd generation computers – vacuum tubes	4

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24	What does DSS stand for	Database software system	Direct software system	Decision support system	Data support software	3
25	What does BCD stand for	Binary Computer Display	Binary Coded Decimal	Basic Coded Data	Basic Computer Drive	2
26	World Wide Web was invented by	Vintan Cerf	Robert Kahn	Tim Berners Lee	Bill Gates	3
27	Which of the following is not a virus checking software?	Quick Heal	McAfee	Norton	Vista	4
28	The device which converts digital to analog and analog to digital signal is :	Router	Complier	Modem	Joystick	3
29	When is world computer literacy day celebrated?	December 1	December 2	November 1	November 2	2
30	What is the full form of SIM	Subject Identification Mode	Symbian Installer Module	System Installation Module	Subscriber Identity Module	4
31	Legal help is extended to the poor people of the State of Bihar through:	Patna High Court Legal Services Committee	High Court Legal Aid and Advice	Bihar Bar Council	High Court Mediation Centre	2
32	Stamp Reporting of contempt cases are made in:	Criminal Stamp Report	Centralized Filing	Civil Stamp Report	M.J.C. (Pending) Section	2
33	First Appeal cases are filed against Judgment/ order of_____:	Sub-Judge	Additional District Judge	J.M. 1st Class	District Judge	1
34	Civil Review and Civil Revision cases are filed against order of_____:	High Court	District Court	High Court and District Court	None of the these	3
35	Who can file Vakalatnama in Patna High Court?:	Advocate on Record of Patna High Court	Advocate enrolled with Bihar Bar Council	Any Advocate of Bihar	Designated Senior Advocate	1
36	Limitation for filing L.P. A. against order passed by Hon'ble Single Judge in a Writ application:	50 days	30 days	90 days	60 days	2
37	Minimum amount of talbana for filing notice:	Rs. 4.55	Rs. 25	Rs. 50	Rs. 40	3
38	Writ petitions are filed under which Article of the Constitution of India:	226	227	229	Both 226 & 227	4
39	The term Curia advisari vult means:	Case Dismissed	Order Reserved	Judgment Reserved	Judgment Pronounced	3
40	Limitation petition is filed under provision of_____:	Code of Civil Procedure	Indian Penal Code	Indian Limitation Act, 1961	Indian Limitation Act, 1963	4
41	Which of the following cases comes under Original Jurisdiction?:	First Appeal	Election petition	C.W.J.C	both C.W.J.C and Election petition	2
42	Lawazima is a _____, as per Patna High Court Rules, 1916:	Judicial Body	Quasi Judicial Body	Administrative Body	None of these	2
43	Service Report in a case of this Court is received from _____:	District Magistrate	District Court	Direct from the party concerned	None of these	2

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44	G.P.F Stands for:	Government Provident Fund	Group provident Fund	General Privilege Fund	General Provident Fund	4
45	Increment, ordinarily, is granted to the govt. employees _____:	Once in a year	Twice in a year	Thrice in a year	As per desire of the employer	1
46	Who is the Taxing Officer in the Patna High Court?	Joint Registrar (Judicial)	Registrar General	Chief Justice	None of these	2
47	Full form of I.A. :	Intervener Application	Intermediary Application	Interlocutory Application	None of these	3
48	What is P.U.C:	Paper Under Consideration	Petition Under Consideration	Programme Under Consideration	Paper Under Contemplation	1
49	Full Form of J.A.D.:	Judge Accounts Department	Judge Administrative Department	Judicial Arbitration Department	Judiciary Administration Department	2
50	Present Sanctioned of Judges in the Patna High Court:	43	33	40	53	4
51	Full form of P.I.O:	Petition Information Officer	Personal Information Office	Public Information Officer	None of these	3
52	Who is the Appellate Authority in respect of R.T.I. Application in Patna High Court?:	Registrar General	Registrar (Appointment)	Joint Registrar (Judicial)	Registrar (Administration)	4
53	What is the maximum limit of Maternity Leave and Child Care Leave?;	180 days and 730 days	190 days and 750 days	175 days and 733 days	240 days and 780 days	1
54	Full form of N.A.F.R:	Not Appropriate For Reporting	Not Approved For Reporting	None Approval For Reporting	None of these	2
55	Minimum number of Judges that constitute a Full Bench:	3	5	7	4	1
56	Matter relating to selection/ appointments of Addl. District and Sessions Judge are processed in _____:	A.D. (Appointment)	A.D.(Misc.)	Selection and Appointment Cell	A.D. (Establishment)	3
57	Restoration petition is filed in the High Court under section _____ of C.P.C.:	141	151	152	159	2
58	H.C. Judicial File comprises of how many parts in 'Table of contents' ?	1	2	3	4	3
59	Selection/ Appointment of Assistant through Limited Competitive Examination is made under which rule of Patna High Court Officers and Staff (Conditions of Service and Conduct) Rules, 1997, as amended up-to-date:	7 (4) (i)	7 (4) (ii)	7 (4) (iii)	7 (4) (iv)	2
60	Full Form of L.P.A . filed in the High Court:	Letters Patent Appeal	Latters Patent Appeal	Letters Pattern Appeal	Letters Patient Appeal	1
61	Who is the first woman president of Indian National Congress:	Sarojini Naidu	Vijayalakshmi Pandit	Annie Besant	Kadambini Ganguli	3
62	Epicentre is associated with	Earthquakes	Volcanoes	Cyclones	Land slides	1
63	Polio is caused by	Bacteria	Virus	Fungus	Protozoa	2

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64	Largest peninsular river in India is	Krishna	Godawari	Cauvery	Mahanadi	2
65	“Amicus Curiae” means	Let the buyer beware	Friend of the court	At one’s own risk	On what authority	2
66	Which of the following dates is mentioned in the preamble of the Constitution of India?	26.11.1949	25.01.1950	26.01.1950	15.08.1947	1
67	Which of the following is not a fundamental right?	Right to equality	Right to property	Right to freedom	Right to constitutional remedies	2
68	Insects that transmit disease are known as	Pathogens	Vectors	Drones	Scalars	2
69	Acid that induces the souring of milk	Acetic acid	Citric acid	Ascorbic acid	Lactic acid	4
70	Which of the following tributaries does not flow through Muzaffarpur (Bihar)?	Gandak	Punpun	Bagmati	Budhi Gandak	2
71	How many districts are there in Bihar?	36	37	38	39	3
72	Which is the largest district in Bihar area wise	East Champaran	Patna	West Champaran	Gaya	3
73	What does CAA stand for?	Consumer Appellate Authority	Citizenship Amendment Act	Citizen Advisory Agency	Care for Aged Agency	2
74	In which case did Supreme Court of India declare instantaneous Triple Talaq, unconstitutional?	Union of India v. Razia Sultana	Shama Parveen v. Union of India	Shayara Bano v. Union of India	Union of India v. Syeda Khatoon	3
75	Which of the following is no longer a crime?	Murder	Acid attack	Lynching	Adultery	4
76	Who is known as “Mountain Man”?	Bhagirath Manjhi	Divakar Manjhi	Jitan Ram Manjhi	Dasrath Manjhi	4
77	Who is the Law Minister of Bihar?	Narendra Narayan Yadav	Bijendra Prasad Yadav	Nand Kishore Yadav	Shailesh Kumar	1
78	Parliament of India carved out the following two union territories in August, 2019?	J & K and Leh	Ladakh and Lakshdweep	Puducherry and Daman & Diu	J & K and Ladakh	4
79	What is the capital of Andhra Pradesh	Vijayawada	Guntur	Hyderabad	Amaravati	4
80	What is the S.I. unit of power?	Watt	Volt	Ampere	Hertz	1
81	Complete the series: 10 18 34 ? 130 258	32	60	66	68	3
82	Complete the series: 3 4 16 75 364 ?	1945	828	783	None	1
83	Complete the series: 49 : 169 :: 66 : ?	126	132	144	162	3
84	Complete the series: 74 : 84 :: 121 : ?	132	144	212	88	1
85	Complete the series: 4000 800 ? 80 40 8	140	100	400	160	3

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86	Find the relationships on the basis of the following information: T is sister of D Y is father of U D is married to P Y has only one son and one daughter P is son of M U is daughter of T T is mother of J Q is the son of D Q-How is P related to T	Brother	Brother-in-law	Cousin	Uncle	2
87	Find the relationships on the basis of the following information: T is sister of D Y is father of U D is married to P Y has only one son and one daughter P is son of M U is daughter of T T is mother of J Q is the son of D Q-How is J related to D	Son	Nephew	Son-in-law	Daughter	2
88	Find the relationships on the basis of the following information: T is sister of D Y is father of U D is married to P Y has only one son and one daughter P is son of M U is daughter of T T is mother of J Q is the son of D Q-If M is wife of W, then how is Q related to W?	Son-in-law	Nephew	Grand-son	Son	3
89	If TEMPORAL = OLDSMBSP, then CONSIDER = ?	RMNBSFEJ	BNMRSFEJ	RMNBJEFS	TOPDQDCH	3
90	Directions: After going through the statement and conclusions, answer a. if only conclusion I follows b. if only conclusion II follows c. if either conclusion I or II follows d. if neither conclusion I or II follows Statement : Mr. X is one of the probable candidates shortlisted for the post of Director of KLM Institute Conclusion : (I) - Mr. X will be selected as Director of KLM Institute (II) - Mr. X will not be selected as Director of KLM Institute	a	b	c	d	3

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91	<p>Directions: After going through the statement and conclusions, answer</p> <p>a. if only conclusion I follows b. if only conclusion II follows c. if either conclusion I or II follows d. if neither conclusion I or II follows</p> <p>Statement : Mr. X, an officer, is alleged to be involved in cases of corruption in office ABC, along with a group of persons. Conclusion :</p> <p>(I) - Mr. X may be a corrupt official from office ABC (II) - Mr. X may not be involved in cases of corruption in office ABC</p>	a	b	c	d	3
92	<p>Directions: After going through the statement and conclusions, answer</p> <p>a.if only conclusion I follows b. if only conclusion II follows c. if either conclusion I or II follows d. if neither conclusion I or II follows</p> <p>Statement : Book your flat before 15th June and avail interest free loan from builders &ndash; An advertisement Conclusion :</p> <p>(I) - No flat will be booked afterwards (II) - After 15th June, no loan will be provided.</p>	a	b	c	d	4

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93	<p>Directions: After going through the statement and conclusions, answer</p> <p>a. if only conclusion I follows b. if only conclusion II follows c. if either conclusion I or II follows d. if neither conclusion I or II follows</p> <p>Statement : No table is wood, Some woods are chairs, All chairs are stones</p> <p>Conclusion :</p> <p>I &ndash; No stone is table II &ndash; Some stones are woods.</p>	a	b	c	d	2
94	<p>Directions: After going through the statement and conclusions, answer</p> <p>a. if only conclusion I follows b. if only conclusion II follows c. if either conclusion I or II follows d. if neither conclusion I or II follows</p> <p>Statement :All letters are black, All black is blue, No blue is green</p> <p>Conclusion :</p> <p>I &ndash; No letter is green II - Most blue are black</p>	a	b	c	d	1

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95	<p>Directions: After going through the statement and conclusions, answer</p> <p>a. if only conclusion I follows b. if only conclusion II follows c. if either conclusion I or II follows d. if neither conclusion I or II follows</p> <p>Statement : Some eyes are ears, some ears are hands Conclusion : I &ndash; No hand is an eye II - Some eyes are hands</p>	a	b	c	d	3
96	<p>Directions: After going through the statement and conclusions, answer</p> <p>a. if only conclusion I follows b. if only conclusion II follows c. if either conclusion I or II follows d. if neither conclusion I or II follows</p> <p>Statement : All A are Z, All Z are X, All Y are A Conclusion : I &ndash; All A are Y II &ndash; All Y are X</p>	a	b	c	d	2
97	A clock is showing 3:00 O'clock, if your hand moves 135 degree in clockwise direction, then what will be the time?	07:30	07:00	8:00	8:30	1
98	At 3:30 O'clock, what will be the gap between minute and hour hand and the angle between them?	90 degrees, 15 min.	75degrees, 12.5 min.	60degrees, 16 min.	75degrees, 14 min.	2
99	A rectangular hall, 12m long & 10m broad is surrounded by a verandah 2m wide. Find the area of verandah?	104 square meters	72square meters	102square meters	100square meters	1
100	The ratio of Rita's age to the age of her mother is 3:11 The difference of their ages is 24 years. What will be the ratio of their ages after 3 years?	1:3	2:8	9:54	6:54	1
101	If X is 90% of Y, what percent of X is Y?	90.00%	101.10%	111.10%	None of these	3
102	A man sells 33 pencils at Rs. 37 and gains 11%. At what price should he sell 44 pencil to gain 33%?	33 1/3	59 1/9	40	60	2
103	If $a+b+c=0$, then the value of $\frac{a^2+b^2+c^2}{a^2+b^2-c^2} - \frac{a^2+b^2-c^2}{bc}$ is	0	2	3	1	2

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104	Find the missing letter; A, B, D, G, ?	K	J	L	I	1
105	How many years back Patna High Court was inaugurated?	101	102	103	104	4
106	Who among the following was awarded Rajiv Gandhi Khel Ratna in 2019 ?	Anju Bobby George	Saina Nehwal	Sania Mirza	Deepa Malik	4
107	National Youth day is celebrated on	12th December	12th November	12th January	12th October	3
108	Who took over as the first Chief of Defence Staff on 01/01/2020?	Air Chief Marshal Rakesh Kumar Singh Bhadauria	General Bipin Rawat	General Mukund Naravane	Admiral Karambir Singh	2
109	Who has been awarded the Dada Saheb Phalke Award for 2019?	Vinod Khanna	Shashi Kapoor	Amitabh Bachchan	Dev Anand	3
110	Complete the series: AN CQ ET GW ?	HZ	GY	IZ	IX	3
111	Choose the appropriate synonym : Deceived	Trusted	Informed	Amazed	Betrayed	4
112	Choose the appropriate synonym : Allured	Dissuaded	Repelled	Tempted	Disgusted	3
113	Choose the appropriate synonym : Eloquenty	Duty	Inactively	Systematically	Articulately	4
114	Choose the appropriate synonym : Hypocrite	Cheat	Intelligent	Honest	Servant	1
115	Choose the appropriate synonym : Vexed	Annoyed	Pleased	Satisfied	Desired	1
116	Choose the appropriate Antonym : Counterfeit	Fake	Genuine	Bogus	Forged	2
117	Choose the appropriate Antonym : Avarice	Generosity	Avidity	Frugality	Rapacity	1
118	Choose the appropriate Antonym : Egregious	Atrocious	Minor	Extreme	Notorious	2
119	Choose the appropriate Antonym : Resolution	Indecision	Determination	Courage	Declaration	1
120	Choose the appropriate Antonym : Stagnating	Languishing	Standing	Idle	Growing	4
121	Detect the errors in the following sentence: (i) (1)Books lovers and students will now/(2) have to pay more as books will /(3) become more costly under the GST regime /(4) No error.	1	2	3	4	3
122	Detect the errors in the following sentence: (ii) (1)Many a times the leader/(2) had hinted at the destruction /(3)caused by floods/ (4) No error.	1	2	3	4	1
123	Detect the errors in the following sentence: (iii) (1)Until you take interest /(2) in the studies you will not succeed /(3) in the examination /(4) No error.	1	2	3	4	1
124	Detect the errors in the following sentence: (iv) (1) One of the unique feature of our border with Myanmar has been /(2) that tribals living on both /(3) sides can travel freely across it/ (4) No error.	1	2	3	4	1

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125	Detect the errors in the following sentence: (v) (1)The International Court of Justice has rejected suits /(2) filed by the tiny Marshall islands against /(3) the world's nuclear power that seek to force them to disarm /(4) No error.	1	2	3	4	3
126	Detect the errors in the following sentence: (vi) (1)My son has requested me not /(2) to take any action unless /(3) and until I don't see all the documents /(4) No error.	1	2	3	4	3
127	Detect the errors in the following sentence: (vii) (1) A Sikh couple from India /(2) were gunned down /(3) by two bike-born assailants in the Philippines /(4) No error.	1	2	3	4	3
128	Detect the errors in the following sentence: (viii) (1) As 'triple talaq' separates man and wife instantaneously upon its utterance by a man, / (2) leaving no remedy to the woman delete of this draconian clause /(3) is essential to bring parity /(4) No error.	1	2	3	4	2
129	Detect the errors in the following sentence: (ix) (1) All right thinking people are of the view that are basis for /(2) reservation would be economic status /(3) rather than the caste of a person /(4) No error.	1	2	3	4	2
130	Find the wrong words in the following sentence : Ram speaks very harshly with his father and went out of house.	Speak	Harshly	Went	All correct	1
131	Choose the meaning of the following Idioms : Heart and soul	Seriously and sincerely	Honestly	Wearily	Casually	1
132	Choose the meaning of the following Idioms : A small fry	Peon	A small creature	Numerous	Person or thing with little importance	4
133	Choose the meaning of the following Idioms : Out and out	Merely	Slightly	To go for	Absolutely	4
134	Choose the meaning of the following Idioms : Round the clock	Sometimes	At all times	Time no constraint	Timely	2
135	Choose the meaning of the following Idioms : Seize the Day	Morning	Daily Routine	Take an opportunity	Grab time	3
136	Choose the meaning of the following Idioms : By the book	Reading	Understanding	Follow Instructions	Assimilating	3
137	Choose the meaning of the following Idioms : On Cloud Nine	Pleasant Weather	Heights	Gaseous	Extremely happy	4
138	Choose the meaning of the following Idioms : Tough nut to crack	Presentation of fruits	Problem Solving	Difficult Problem	Unsolved Problem	3
139	Choose the meaning of the following Idioms : On thin ice	Cold Weather	Extremely Negative	In risky situation	Likely	3
140	Choose the meaning of the following Idioms : Cutting Edge	Straightening	Innovative	Drawing a line	Arranging	2

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141	मुहावरे का अर्थ क्या है? अन्धा बन जाना	टाल देना	धोखे में आ जाना	अनजान बन जाना	लालायित होना	3
142	मुहावरे का अर्थ क्या है? कूप मंजूक होना	घर में ही रहना	कुंआ में गिरना	अत्यन्त सीमित ज्ञान होना	मूख होना	3
143	शब्द जिनकी वर्तनी सही नहीं है :	कृतज्ञ	दुष्कर	धीबिन	नीरासा	4
144	शब्द जिनकी वर्तनी सही नहीं है :	कुर्म	उद्योग	अधीन	क्षति	1
145	शब्द जिनकी वर्तनी सही नहीं है :	अध्ययन	अविष्कार	तनख्वाह	खनीज	4
146	विलोम शब्द चुनें : इति	इच्छा	अध	अथ	ईश्वर	3
147	विलोम शब्द चुनें : आलोक	अदभूत	अज्ञात	अन्धकार	रात्री	3
148	पयोयवाची शब्द चुनें : पुष्प	प्रसून	सूरा	पाँवे	शेषाव	1
149	पयोयवाची शब्द चुनें : मोर	नीलकंठ	अम्बुद	पपोद	राम	1
150	पयोयवाची शब्द चुनें : पत्थर	राव	पादप	पाहन	बहुल	3